

National Company Law Tribunal


Allahabad Bench

CP NO. 108/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Shri Dhani Ram Sharma vs. Alok Monga & Anr.

SECTION OF THE COMPANIES ACT/I & B CODE: 58 & 59 of the Companies Act 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dhani Ram Sharma	Petitioner		
2.				

CP No.108/ALD/2017

There is no representation from the petitioner side. The PCS earlier appeared, express no instruction. Hence, the matter is pass over for consequential order in afternoon 2:30 P.M.

LATER ON

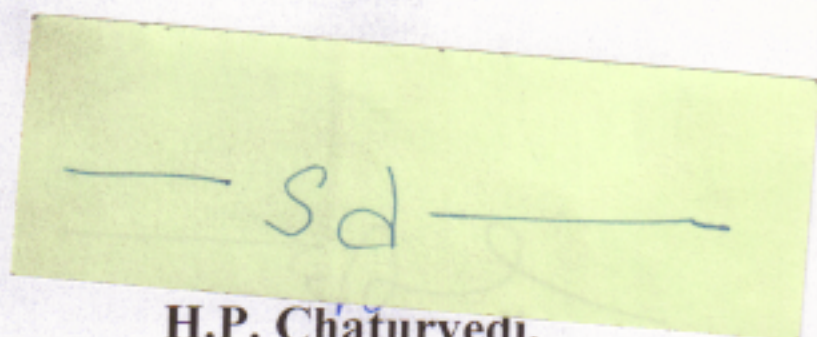
Sh. Dhani Ram Sharma petitioner in person. The respondent is already ex-parte.

Hence, the case is fixed for final argument.

The matter to be listed on 7th February, 2018.

Date: 09/01/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)